

14.

OA 2741/90

15.01.92

Present : None for the applicant.

Sh. Tek Chand, UDC for the
respondents.

No one is present on behalf of the applicant though the case has been called several time. It is 12.15 P.M. Further, it is noticed that no one was present on behalf of the applicant on 11.9.90 and again on 7.1.92. It seems that the applicant has lost his interest in pursuing the case, which is accordingly dismissed in default for non-prosecution of the same.

[Signature]
(T.S. OBEROI)

MEMBER(J)

15.01.92

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